

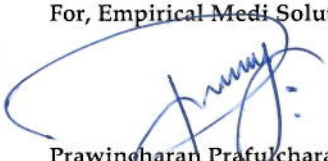
FORM G
INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Empirical Medi Solutions Private Limited
2.	Date of incorporation of corporate debtor	15.12.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune, India, under the Companies Act, 1956
4.	Corporate identity number / limited liability identification number of corporate debtor	U93090PN2010PTC137989
5.	Address of the registered office and principal office (if any) of corporate debtor	1, 1st Floor, Narsinh Centre, Vision Next Apte Road, Above HDFC Bank, Pune Maharashtra- 411004
6.	Insolvency commencement date of the corporate debtor	20.04.2022 (Certified order copy received on 27.04.2022)
7.	Date of invitation of expression of interest	04.07.2022
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed Expression of interest contains details for eligibility for resolution applicants under Section 25(2)(h) of the code and can be sought by email at cirp.empirical@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	Same as stated in Sr. No. 8 above
10.	Last date for receipt of expression of interest	19.07.2022
11.	Date of issue of provisional list of prospective resolution applicants	29.07.2022
12.	Last date for submission of objections to provisional list	03.08.2022
13.	Date of issue of final list of prospective resolution applicants	13.08.2022
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03.08.2022
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	All eligible prospective resolution applicants will be sent documents in electronic form. For information, the applicants may email at cirp.empirical@gmail.com
16.	Last date for submission of resolution plans	02.09.2022
17.	Manner of submitting resolution plans to resolution professional	In electronic form and/or by speed post or by hand delivery in sealed cover
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	01.10.2022
19.	Name and registration number of the resolution professional	Name: Prawincharan Prafulcharan Dwary Reg. No.: IBBI/IPA-002/IP-N00331/2017-2018/10937
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Name: Prawincharan Prafulcharan Dwary Address: 407, Akchhat Tower, Pakwan Cross Road, S.G. Highway, Bodakdev, Ahmadabad, Gujarat, 380015 Email: dwaryprawin@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	Address: 9B, Vardan Tower, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmadabad, Gujarat- 380014 Email: cirp.empirical@gmail.com
22.	Further Details are available at or with	Details can be sought by email at cirp.empirical@gmail.com
23.	Date of publication of Form G	04.07.2022



Date: 04.07.2022
Place: Ahmedabad

For, Empirical Medi Solutions Private Limited


Prawincharan Prafulcharan Dwary
Resolution Professional
Reg. No.: IBBI/IPA-002/IP-N00331/2017-2018/10937
Address: 407, Akchhat Tower, Pakwan Cross Road,
S.G. Highway, Bodakdev, Ahmadabad, 380015
AFA Validity till 24.11.2022